

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **27.06.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/131(CHE)/2023  
**NAME OF THE PETITIONER(S)** : T Vaipur Mani  
**NAME OF THE RESPONDENT(S)** : The Purasawalkam Dhana Vardhanaswastha  
Nidhi Ltd.  
**UNDER SECTION** : Sec 45Q of RBI Act, 1934

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**ORDER**

Present: Shri.Kesava Raja, Ld. Counsel for the Petitioner.

Respondent ex-parte.

Affidavit filed by the Applicant in respect of the observation made by this Tribunal vide order dated 07.03.2024 along with additional documents.

List the petition on **06.08.2024** for hearing.

Sd/-  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

Sd/-  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

vs